

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of April, 2016 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
5.4.2016 Tuesday At 10.30 A.M. Transmission Tariff	1.	12/RP/2016	PGCIL	Petition for review of order dated 22.1.2016 in Petition No. 37/TT/2014
	2.	16/RP/2015	PGCIL	Review of order dated 20.5.2015 in Petition No. 109/TT/2013
	3.	24/TT/2016	PGCIL	Determination of (i) Truing Up Transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block - for 400 KV D/C Chamera Pooling Station Jalandhar transmission line along with bays and line Reactor at Jalandhar DOCO 01.04.2013 under Transmission System for Power evacuation from Chamera-III
	4.	25/TT/2016	PGCIL	Determination of (i) Truing Up Transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block - for Asset-I 400 KV D/C (Quad) Maithon-Koderma (Part of Koderma-Gaya) line under contingency arrangement under Supplementary Transmission System associated with DVC and Maithan (RB) Projects in Eastern Region.
	5.	46/TT/2014	PGCIL	Petition for transmission tariff of Assets (05 nos) under Common scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in WR for tariff block 2009-14.
	6.	118/TT/2014	PGCIL	Determination of transmission Tariff from DOCO to 31.03.2019 for Assets (07 Nos) under Transmission System for Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in ER.
06.4.2016 Wednesday At 10.30.A.M. Transmission Tariff	1.	13/RP/2016	PGCIL	Petition for review of the Order dated 30.12.2015 in Petition No. 161/TT/2015 in the matter of approval of transmission tariff for the tariff period 2014-2019 for a Kurnool-Raichur 2nd 765 KV S/c line in Southern Region.(On admission)
	2.	14/RP/2016	PGCIL	Petition for review of order dated 31.12.2015 in Petition No. 34/TT/2014.(On admission)
	3.	15/RP/2016	PGCIL	Petition for review of order dated 18.12.2015 in Petition No. 248/TT/2013.(On admission)
	4.	16/RP/2016	PGCIL	Petition for review of order dated 25.1.2016 in Petition No. 272/TT/2015
	5.	17/RP/2016	PGCIL	Petition for review of order dated 25.1.2016 in Petition No. 253/TT/2015
	6.	18/RP/2016	PGCIL	Petition for review of order dated 25.1.2016 in Petition No. 278/TT/2015
	7.	61/TT/2015	PGCIL	Petition for approval of transmission tariff for asset under transmission system associated with system strengthen XVII in Southern Regional Grid in SR for tariff period 2014-19
	8.	62/TT/2015	PGCIL	Petition for approval of transmission tariff for assets associated with NRSSS XXVII in Northern Region for tariff block 2014-19.

9.	115/TT/2014	PGCIL	Determination of transmission tariff from DOCO to 31.03.2019 for (A) 765KV 240MVAR Switchable Line Reactor of 765KV D/C Aurangabad-Padghe Line Ckt-II to be charged as Bus Reactor at Aurangabad substation (Ant, DOCO 01.07.2014) and (B) 765KV, 240MVAR Switchable Line Reactor of 765KV D/C Aurangabad-Padghe Line Ckt-II to be charged as Bus Reactor at Aurangabad substation (Ant. DOCO-01.07.2014) under System Strengthening in North/West part of WR for IPP Projects in Chhattisgarh(IPP-E) in Western Region.
10.	33/TT/2015	PGCIL	Determination of transmission tariff of 125 MVAR Bus Reactor at Shahjahanpur under Northern Regional Transmission Strengthening Scheme in Northern Region.
11.	415/TT/2014	PGCIL	Determination of transmission tariff from DOCO to 31.03.2019 for 400KV D/C Solapur (STPP)-Slapur(PG) T/L along with bay extension at Solapur (PG) S/S (Ant.DOCO_01.01.2015)- Asset I & Extension of 400/220KV Solapur S/S Augmentation of Substation by 1X315 MVA(3rd) Transformer(by Shifting of 500 MVA Transformer from Wardha to Solapur) (Ant. DOCO-01.04.2015)- Asset II under transmission System for Solapur STPP (2X660 MW) in Western Region.
12.	117/TT/2014	PGCIL	Determination of transmission tariff from DOCO to 31.03.2019 for Asset-I: 400KV, 125MVAR Bus Reactor at Raipur substation, Asset:2: 400KV, 125MVAR Bus Reactor at Seoni substation, Asset-3: 400KV, 63MVAR Line Reactor at Raipur Substation under Installation of Reactors (Part-II) in WR
13.	242/TT/2014	PGCIL	Determination of transmission tariff DOCO to 31.03.2019 for (A) 1*125 MVAR Bus Reactor at 400 KV Bachau S/S (Ant. DOCO: 01.09.2014), (C) 1*125 MVAR Bus Reactor at 400 KV Pirana S/S (Ant. DOCO: 01.09.2014), (D) 1*125MVAR Bus Reactor-1 at 400 KV Itarsi S/S 9Ant.DOCO: 15.07.2014), (E) 1*125MVAR Bus Reactor-2 at 400 KV Itarsi S/S (Ant. DOCO: 15.09.2014), (F) 1*125 MVAR Bus Reactor at 400 KV Gwalior S/S (DOCO: 01.07.2014) under Installation of Reactors (PART-II) in WR.
14.	58/TT/2015	PGCIL	Determination of tariff from DOCO to 31.03.2019 under Transmission System Strengthening for Western part of Western Region for IPPs generation projects in Chhattisgarh (IPP D) in WR.
15.	109/TT/2014	PGCIL	Determination of transmission tariff from DOCO to 31.03.2019 for Assets-I: 400/220 KV 1X500 MVA Transformer at Navasari Substation, Asset-2 2 nos 400KV line bays at 765/400 KV Indore substation Asset 3: 2 nos 220KV line bays at 400/220 KV Pirana substation Under Augmentation of Transformer and Bays in WR.
16.	71/TT/2015	PGCIL	Determination of transmission tariff for (06) Nos of Assets under Vindhyachal-IV &Rihand-III (1000MW) Generation Projects in Western & Northern Region.
17.	506/TT/2014	PGCIL	Petition for determination of true up transmission tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with Farakka-III (DOCO 01.09.2011) in ER.
18.	199/TT/2015	PGCIL	Determination of transmission tariff from DOCO to 31-03-2019 for Sikar- Ratangarh line with associated bays .under system Strengthening in Northern Region for sasan and Mundra UMPP in NR
19.	208/TT/2015	PGCIL	Determination of transmission tariff from DOCO to 31-03-2019

				for Asset 1 Bhiwani-Hisar 400 KV/D/C Line along with associated bays at Bhiwani and Hisar and Asset-2 LiloMogaBhiwadiUnder NRSSS XXV9 Tariff Block 2014-2014.
20.	136/TT/2015	PGCIL		Determination of transmission tariff from anticipated DOCOs to 31/03/2019 for Asset I: Split Bus Arrangement at Durgpaur Sub-station, and Asset II: Split Bus Arrangement at MaithonSub-station under Split Bus arrangement for various substations in Eastern Region
21.	476/TT/2014	PGCIL		Approval of transmission tariff from anticipated DOCOs to 31.03.2019 for Asset I: 400 KV Transmission Line for reconfiguration of BiharsharifCKt III & IV from its present position to Stage II side of Kahalgaon Switchyard of NTPC, AssetII: 400 KV Transmission Line for swapping of Purnea bays (I&2) with Sasaram bays (#3&4) and Kahalgaon #I bays with Sasaram #I bay at Biharsharif Substation and Asset III: Splitting arrangement for various substations in ER.
22.	418/TT/2014	PGCIL		Approval of transmission tariff from DOCO to 31.03.2019 for Asset-I: 765KV S/C Solapur-Pune TL and LILO of 400KV D/C Pune-Parli at Pune GIS SS with associated bays and equipments, 2X1500 MVA, 765/400KV ICT 1 & 2 at Pune (GIS) and 240 MVAR, 765KV Bus Reactor and 765KV, 240MVAR Switchable Line Reactor at Pune (GIS) S/S with associated bays Asset-II: LILO of 400KV D/C Aurangabad Pune TL at Pune GIS SS with associated bays and 400KV, 50MVAR Line reactor under Transmission System Associated with Krishnapatnam UMPP-Part B in Western Region.
23.	116/TT/2014	PGCIL		Determination of transmission tariff from DOCO to 31.03.2019 for (A) 420KV, 125MVAR Bus Reactor at Jabalpur sub-station (DOCO: 01.04.2014)(C)420KV, 125MVAR Bus Reactor at Bhatapara Substation(Ant DOCO:01.07.2014)(D) 420KV, 125MVAR Bus Reactor at Raighar Substation (Ant DOCO:01.07.2014)(E) 420KV, 80MVAR Switchable Line Reactor at Solapur Substation(Ant. DOCO:01.07.2014)(F) 420KV, 125MVAR Bus Reactor at Aurangabad Substation(DOCO30.04.2014) under Installation of Reactors in Western Region.
24.	185/TT/2014	PGCIL		Determination of transmission tariff from DOCO to 31.03.2019 for Asset1: Aurangabad (MSETCL)-Aurangabad(PG) 400 KV D/C (Quad) Line (Ckt#1) and shifting of 400KV D/C Akola-Aurangabad (MSETCL) line to Aurangabad(PG) along with associated bays at both ends.
25.	399/TT/2014	PGCIL		Determination of transmission tariff from DOCO to 31.03.2019 for (A) 400 KV, 1*125MVAR Bus Reactor at Parli S/S (Ant. DOCO: 01.10.2014) and (B) conversion of 50 MVAR Line reactor (4nos) into Switchable Line Reactors at 400/220 KV Pune S/S (Ant. DOCO: 01.01.2015) under Installation of Reactors (part-li) in Western region
26.	409/TT/2014	PGCIL		Determination of transmission tariff from DOCO to 31.03.2019 for Asset-1: 400 KV 125 MVAR (3Ph) Bus Reactor-2 with associated bays at Jabalpur 765/400 KV Pooling S/S 9Ant. DOCO-01.11.2014), Asset-II: 765 KV, 3*80+1*80(Spare) MVAR Bus Reactor-2 with associated bays at jabalpur 765/400 KV Pooling S/S (Ant. DOCO-01.01.2015) and Asset -III: 765 KV bay for Dharamjaygarh ckt.#2 and 3*80 MVAR Line Reactor at 765/400 KV jabalpur Pooling S/S (Interim Contingency as Bus Reactor) Ant. DOCO-01.01.2015) at jabalpur Pooling S/S under transmission System for Phase-I Generation Projects in Orissa(Part-B) in Western Region.
27.	180/TT/2014	PGCIL		Determination of (i) truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Additional Converter Transformer (Spare) for Rihand-

	28.	107/TT/2014	PGCIL	DadriBi- Pole in NR. Determination of transmission tariff from DOCO to 31.03.2019 for (A) 765 KV S/C Bareilly-Lucknow Transmission Line at 400 KV Level, (B) One Circuit of 400KV D/C Bareilly (New)- Bareilly (Existing) Transmission Line under Northern Region System Strengthening Scheme XXI in NR.
12.4.2016 Tuesday At 10.30 A.M. Miscellaneous Petitions	1.	38/MP/2016	LBPL	Petition u/s 79(1) (c) read with 79(1) (f) and 79 (1) (k) of the E. Act, 2003 inter alia seeking a declaration that the factors/ events namely delay in forest clearance of land for main plant cancellation of allocated coal block to the Petitioner, non-signing of Fuel supply agreement delay in acquisition (<i>On admission</i>)
	2.	19/RP/2016	SPL	Petition seeking review of the Order dated 19.2.2016 in Petition No.153/MP/2015(<i>Onadmission</i>).
	3.	01/RP/2016	SPL	Petition seeking review of the order dated 18.11.2015 in Petition No. 402/MP/2014.
	4.	16/MP/2016	SPL	Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Article 13.2(b) of the Power purchase Agreement dated 07.08.2007 executive between Sasan Power Limited and the Procurers for compensation due to Change of Law Impacting revenues and costs during the Operating period.
	5.	292/MP/2015	WBSEDCL	Petition filed under Section 79(1) (f) of the Electricity Act, 2003, seeking recovery of excess amount vis-a-vis interest on working capital.
	6.	08/RP/2016	MPPMCL	Petition seeking review of the order dated 30.12.2015 in Petition No. 118/MP/2015.
	7.	307/MP/2015	UPCL	Petition under Regulation 17 of the CERC (Conduct of Business) Regulations, 1999 for seeking clarification /modification of order dated 5.10.2015 in Petition No. 571/MP/2014.
	8.	158/MP/2015	NRLDC	Default in payment of Deviation Charges in excess of the drawl schedule by PDD, J&K and default in opening letter of Credit towards the non-payment of deviation Charges
	9.	26/RP/2015	NTPC	Petition for Review of order dated 31.8.2015 in Petition No.208/GT/2013 and 305/GT/2014 regarding approval of generation tariff of Korba Super Thermal Power Station Stage-III (500 MW).
	10.	05/RP/2016	BBMB	Petition for review of order dated 12.11.2015 passed in petition No. 251/GT/2013
	11.	36/MP/2016 along with I.A. No. 9/2016	PGCIL	Petition for grant of Regulatory approval for execution of the Transmission System for Ultra Mega Solar Power Park at Tumkur(Pavagada) Karnataka
	12.	I.A.No.10/2016 in Petition No.95/MP/201 5	APTRANS CO	Application seeking extension of time lines for implementing the Commission's order dated 27.4.2015 in Petition No. 95/MP/2015.
	13.	I.A. No.11/2016 in Petition No. 41/MP/2016	GMRKEL	Application for interim relief, stay the operation of the letter dated 17.7.2015 and restrain the respondent No.1. from taking any coercive action.

12.4.2016 Tuesday At 2.30 P.M. Miscellaneous Petitions (Public Hearing)		03/SM/2016	Suo-Moto	Determination of generic levelised generation tariff for FY-2016-17 under Regulation 8 of CERC (Terms and Conditions for tariff determination from Renewable Sources) Regulations-2012. (Public Hearing)
13.4.2016 Wednesday At 10.30. A.M. Miscellaneous petitions	1.	24/MP/2014	APL	Petition under Sections 61 & 79 of the Electricity Act, 2003 to evolve a mechanism /adjust tariff on account of subsequent events.
	2.	112/MP/2015	GMRKEL	Petition for statutory framework governing procurement of power through competitive bidding and Article 10 of the Power Purchase Agreements dated 9.11.2011 executed between GMR Kamalanga Energy Limited and Bihar State Power Holding Company Limited for compensation due to Changes in law impacting revenues and costs during the operating period.
	3.	08/MP/2014	EMCO	Petition for evolving a mechanism for grant of an appropriate adjustment/compensation to offset financial/commercial impact of change in law during Construction and Operating period.
	4.	235/MP/2015	APL	Petition under Section 79 of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreements dated 02.02.2007 and 06.02.2007 executed by Adani Power Limited with Gujarat UrjaVikas Nigam Ltd. And the Power Purchase Agreements dated 07.8.2008 executed by Adani Power Limited with Uttar Haryana BijliVitrans Nigam Limited/Dakshin Haryana BijliVitrans Nigam Limited.
	5.	156/MP/2014	APL	Petition under Section 79 of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreements dated 7.8.2008 executed between Uttar Haryana BijliVitrans Nigam Limited/ Dakshin Haryana BijliVitrans Nigam Limited and Adani Power Limited.
19.4.2016 Tuesday At 10.30 A.M. Transmission/ Generation Petitions	1.	67/TT/2015	PGCIL	Approval of transmission tariff of i) Asset-I (HVDC Portion) and ii) Combined Asset-II(AC Portion) from anticipated COD to 31.3.2019 under the transmission system associated with "North East-Northern/Western Interconnector-I Project" in North Eastern, Northern & Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.
	2.	23/GT/2013	NTPC	Petition for revision of tariff of JhanorGandhar Gas Power Station (657.39 MW) for the period from 1.4.2009 to 31.3.2014 (received by way of remand)
	3.	335/GT/2014	NTPC	Petition for final True-up of tariff of Auria GPS (663.36 MW) for the period from 01.04.2009 to 31.03.2014.
	4.	274/GT/2014	NTPC	Approval of Final trueing up petition of Farakka Super Thermal Power Station, Station, Stage - I, (3x200 MW + 2x500 MW) for the period from 01.04.2009 to 31.03.2014
	5.	344/GT/2014	NTPC	Petition for final trueing up of tariff of Sipat STPS Stage-II (2X500 MW) for the period from 01.04.2009 to 31.03.2014.
	6.	322/GT/2014	NTPC	Petition for determination of tariff of Sipat Super Thermal Power Station Stage-II (1000 MW) for the period from 01.04.2014 to 31.03.2019
	7.	219/GT/2014	NTPC	Petition for revision of tariff of Ramagundam Super Thermal Power Station, Stage-III for the period from 01.04.2009 to

				31.03.2014 after truing up exercise.
8.	268/GT/2014	NTPC	Petition for determination of tariff of Ramagundam Super Thermal Power Station, Stage - III, (500 MW) for the period 01.04.2014 to 31.03.2019.	
9.	217/GT/2014	NTPC	Petition for revision of tariff of Ramagundam Super thermal Power Station, Stage-I & II (2100MW) from 01.04.2009 to 31.03.2014 after truing up exercise.	
10.	292/GT/2014	NTPC	Approval of Petition for determination of tariff of Ramagundam Super Thermal Power Station, Stage-I & Stage-II (2100 MW) for the period from 01.04.2014 to 31.03.2019.	
11.	345/GT/2014	NTPC	Petition for final truing up of tariff of korba STPS Stage-I & II (3X200 MW + 3X500 MW) for the period from 01.04.2009 to 31.03.2014	
12.	323/GT/2014	NTPC	Petition for determination of tariff of Korba Super Thermal Power Station Stage-I & II (2100 MW)for the period from 01.04.2014 to 31.03.2019	
13.	326/GT/2014	NTPC	Petition for final truing up of tariff of Gandhar Gas Power Station (657.39 MW) for the period from 01.04.2009 to 31.03.2014.	
14.	325/GT/2014	NTPC	Petition for determination of tariff of Gandhar Gas Power Station (657.39 MW)for the period from 01.04.2014 to 31.03.2019.	
15	296/GT/2014	NTPC	Approval of Petition for final truing up of tariff of Vindhyachal STPS Stage-II (2X500 MW) for the period from 01.04.2009 to 31.03.2014	
16.	327/GT/2014	NTPC	Petition for determination of Vindhyachal Super Thermal Power Station Stage-II (1000 MW) for the period from 01.04.2014 to 31.03.2019.	
17.	343/GT/2014	NTPC	Petition for revision of tariff of Vindhyachal STPS Stage-III from 01.04.2009 to 31.03.2014 after truing up exercise.	
18.	342/GT/2014	NTPC	Petition for determination of tariff of Vindhyachal Super thermal Power Station Stage-III (1000 MW) for the period from 01.04.2014 to 31.03.2019	
19.	295/GT/2014	NTPC	Approval of Petition for final truing up of tariff of Sipat STPS Stage-I (1980 MW) for the period from COD of Unit-1 (01.10.2011) to 31.03.2014	
20.	337/GT/2014	NTPC	Petition for determination tariff of Sipat Super Thermal power Station Stage-I (1980MW) from 01.04.2014 to 31.03.2019	
21.	306/GT/2014	NTPC	Approval of Petition for final truing up of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) for the period from 01.04.2009 to 31.03.2014.	
22.	338/GT/2014	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) from 01.04.2014 to 31.03.2019.	
23.	346/GT/2014	NTPC	Petition for final truing up of tariff of Kawas GPS (656.20 MW) for the period from 01.04.2009 to 31.03.2014	
24.	341/GT/2014	NTPC	Petition for determination of tariff of kawas gas based Combined Cycle Power Station (656.20 MW) for the period from 01.04.2014 to 31.03.2019.	

	25.	62/MP/2016	EPMPL	Petition under Section 79(1) and Regulation 111 of CERC (Conduct of Business Regulations) 1999.
21.4.2016 Thursday At 10.30 A.M. Misc Petitions	1.	463/MP/2014	GMRVPL	Petition under section 79 (1) (f) of the Electricity Act, 2003 for direction to the respondents to pay additional fixed charges of Rs.0.439/kWh for the balance period of PPA-Adjudication of disputes relating to forgone capacity charges.
	2.	28/MP/2016	MPL	Petition under Regulation 111 of CERC (C&B) Regulation, 1999 seeking clarification on the methodology of computation of availability for Inter-State Generating Stations such as Maithon Power Ltd for which capacity has been tied up in Mega Watt basis. <i>(on admission)</i>
	3.	05/MP/2016	NHPC	Petition under Section 79(1)(f) of the Electricity Act, 2003 for adjudication of dispute between NHPC Limited and UPPCL regarding interpretation of Regulation 5(3) of CERC (Terms and Conditions of Tariff) Regulation, 2009
	4.	03/MP/2016	Vedanta	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 5th July, 2010 under Regulation 2010 read with Regulation 32 of the CERC(Grant of Connectivity, Long Terms Access and Medium Terms Open Access in inter State Transmission and related matters) Regulations, 2009.
	5.	I.A No. 08/2016 in Petition No. 84/MP/2015	POSOCO	Interlocutory Application to consider all the efforts made by UPRVUNL for implementation of FGMO/RGMO as per Indian Electricity Grid Code (IEGC) Section 5.2 (f), (g), (h) and (i) to provide primary response and may keep in abeyance the current IEGC prescription on RGMO/FGMO.
	6.	303/MP/2015	Vedanta	Petition for the relinquishment of the long term open access under the bulk power transmission agreement dated 5.1.2011 under Regulation 18 read with Regulation 32 of the CERC (Grant of Connectivity, Long Term Access and Medium Term Access in inter-State transmission and related matters) Regulations, 2009.
	7.	306/MP/2015 along with I.A. No.12/2016	PTCL	Petition under Section 79 (1) (f) of the Electricity Act,2003 regarding disputes involving CTU, being the nodal agency for grant of long-term open access to the inter-state transmission system.
	8.	62/MP/2016	EPMPL	Petition under Section 79(1) and Regulation 111 of CERC (Conduct of Business Regulations) 1999.
26.4.2016 Tuesday At 2.30P.M. Misc Petitions	1.	155/MP/2012	APL	Petition under Section 79 of the Electricity Act, 2003 evolving a mechanism for regulating including changing and /or revising tariff on account of frustration and/or of occurrence of force majeure (Article 12) and /or change in law (Article 13) events under the PPAs due to change in circumstances for the allotment of domestic coal by GOI-CIL and enactment of new Coal Pricing Regulation by Indonesian Government. <i>(Remanded by ATE)</i>
	2.	159/MP/2012	CGPL	Petition under Sections 61, 63 and 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding. <i>(Remanded by ATE)</i>

	3.	33/MP/2016	NTPC	Petition under Section 79 (1) (a) of the Electricity Act, 2003 read with CERC (Terms and Conditions of Tariff) Regulations, 2014 for relief on account of 'Change in Law' affecting the Badarpur Thermal Power Station. <u>(On admission)</u>
	4.	50/MP/2016	RGCESPL	Petition under Section 66 of the Electricity Act,2003 read with CERC (Power Market) Regulation 2010. <u>(On admission)</u>
	5.	51/MP/2016	BACL	Petition under Section 142 and 146 of the Electricity Act, 2003 towards payment of UI bills for the period 1.6.2011 to 30.9.2013 along with interest. <u>(On admission)</u>
	6.	249/MP/2015	KSEBL	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in December, 2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited despite availability of ATC during the time frame sought for in the LTA application.
	7.	231/MP/2015	CGPL	Petition under Section 79 (1) (c) of the Electricity Act,2003 read with Section 28 of the Electricity Act,2003.
	8.	43/MP/2016	RAPPTCL	Petition under section 79 (1) (f) read with section 79 (1) (c) of the Electricity Act, 2003 seeking payment of monthly transmission charges for the period starting from 26.12.2015 under the Transmission Services Agreement dated 22.12.2015 and the Revenue Sharing Agreement dated 23.12.2015 read with Transmission Service Agreement dated 24.07.2013 and order dated 15.07.2015 issued by the Ministry of Power entitled "Policy for Incentivizing Early Commissioning of Transmission Projects.
	9.	117/MP/2015	DBPL	Petition seeking appropriate directions to CTU to refund relinquishment charges paid by the petitioner company to the Respondent for relinquishment of Medium Term Open Access of 208 MW.
	10.	10/RP/2016	NTPC	Petition for review of the dated 9.2.2016 in petition No.381/MP/2014
	11.	11/MP/2016	NETSL	Petition under section 79(1)(c) and (f) of the Electricity Act, 2003 read with Regulations 10,19 and 23 of CERC (Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission and related matters) Regulations, 2009 read with Regulations 110,111, 112, and 115 of the CERC (Conduct of Business) Regulations, 1999.
28.4.2016 Thursday At 10.30 A.M.	1.	18/SM/2015	Suo-Moto	Petition for declaration of commercial operation of Units 20 to 50 of the Mundra Ultra Mega Power Project developed by Coastal Gujarat Power Limited.
Miscellaneous and transmission tariff	2.	09/SM/2014	Suo-Moto	Investigation of load crash in Northern Region on 30.5.2014.
	3.	10/SM/2015	Suo-Moto	Investigation of Line Outage due to Tower Collapse In Northern Region on during April, 2015 to June (1st Qtr of 2015-2016) .
	4.	46/MP/2016	EPTCL	Application for approval under section 17(3) and 17(4) of the Electricity Act, 2003.
	5.	35/MP/2016	PGCIL	Petition under Section 38(2) of the Electricity Act, 2003 read with Section 79 (1) (c) and Section 79 (1) (k) of the Electricity Act, 2003 along with (i) CERC (Grant of Connectivity, Long Term and Medium Term Open Access to the Inter-State Transmission and Related Matters) Regulations, 2009; (ii) CERC (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010 ; (iii) Regulations 111 & 114 of the CERC

				(Conduct of Business Regulations, 1999) and (iv) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 for Signing of Long Term Access Agreement and Grant of Regulatory Approval for execution of the Transmission System associated with Nabinagar-II STPP.
	6.	134/TT/2015	TPGL	Truing-up transmission tariff for 2009-14 block and determination of transmission tariff for 2014-19 tariff block for LILO of Vapi-Jhanore,400 kV D/C line from SUGEN to point near Gandhar with LILO of one circuit of existing Gandhar-Dehgam 400 kV D/C line, from LILO point on Jhanore (Gandhar)-Dehgam line 400 kV Sub -Station of PGCIL at Pirana (Kamod) and opening of LILO point near Gandhar.
	7.	07/RP/2016	PGCIL	Review of the order dated 24.11.2015 passed in Petition No. 291/TT/2013.
	8.	06/RP/2015	JPL	Petition for review of order dated 18.12.2015 in petition No. 135/TT/2012 for determination of transmission tariff of the licensed transmission business in Eastern Region for the tariff block 2009-14
	9.	06/RP/2016	PGCIL	Petition for review of order dated 20.1.2015 in Petition No.100/TT/2012.
	10.	3/RP/2016	GMRKEL	Review of order dated 12.11.2015 in Petition No. 77/GT/2013 regarding approval of generation tariff of Kamalanga Power Plant (262.6 MW) for the period from the date of COD of Unit-I (30.4.2013 to 31.3.2014).
29.4.2016 Friday At 10.30 A.M. Transmission tariff	1.	256/TT/2015	PGCIL	Petition for determination of transmission tariff of Asset:1 Kurukshetra (NR-Jalandhar 400 substation alongwith Associated bays at Nakodar and line Reactor at Jalandhar Asset-2 Lilo of Abdullapur-sonapat a t Kuruksherta Substation and Asset:3 Bust Reactor at Kurukshertaalongwith 01 No associated bay at Kuruksherta under WR-NR HVDC interconnector for IPP Project in Chhattisgarh in NR
	2.	283/TT/2015	PGCIL	Petition for determination of transmission tariff for 2019 Asset01 LKIO of 400 KV//DC Kolhapur-Mapusa t Kolhapur GIS(New) along with associated bays and Asset-II 124 MV Ar Bus Reactor along with associated bays at 400 KV Kolhapur Gist(New) under Transmission system associated with System Strengthening--XVII in SR Grid in WR
	3.	254/TT/2015	PGCIL	Petition for determination of transmission tariff actual DOCO to 31.03.2019 for Asset-I 400 KV Lara STPS-I to Raigarh(Kotra) PS Transmission line along with associated bays at Raigarh(Kotra) PS under transmission System Associated with Lara STPS Generation Project of NTPC in Western Region for tariff block period 2014-2019.
	4.	258/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for08 nos of Assets at Kishanganj sub-station under Transmission System for Transfer of Power from Generation Project in Sikkim to NR/WR part-A in Eastern Region.
	5.	268/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Lilo on ckt of 400 KV D/C Teesta-III Kishanganj line (LILO-I) at Rangpo and associated bays at Rangpo sub-station under Sikkim Generation Projects-Part-B in Eastern Region.
	6.	269/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCo to 31.03.2019 for Asset(A) 765 KV Bus react at Jaipur (Phagi-RVPNL) s/s DOCO 09.08.2015 and Asset(B) 765 KV Jaipur(-Bhiwani transmission line along with MVAR switchable line

				reactor at Jaipur (Phagi RVPNL non switchable reactor at Bhiwani and its associated bays DOCO 24.08.2015 under Transmission System for phase-I Generation Project in Orissa (Part-C) in NR.
7.	261/TT/2015	PGCIL		Petition for determination of transmission tariff DOCO to 31.03.2019 for Asset-1 765 KV line react at Jabalpur Pooling Substation for Jabalpur-Bina DOCO 05.10.2014 Asset-2 765 Line Bay at Bind Substation Jabalpur -BinaDoco 13.11.2014 Asset-3 765 KV line reactor Jablpur PS at Dharmjaygarh-Jabalpur PS DOICO 14.09.2015 and Asset-4 .Dharamjaygarh-Jabalpur PS DOCO 15.09.2015 under line bays and reactor provision at POWSERGRID sub-station associated with system Strengthening Common for Western Region and Northern Region western Region
8.	277/TT/2015	PGCIL		Petition for determination of transmission tariff from DOCO to 31.03.2019 for Asset-I extension of both ckt of 400 KV/D/C BiharsharifSasaram line to Varanasi by passing sasaram and associated bays at Varanansi S/s anticipated DOCO 31.12.2015 Asset-II 400 KV D/C Sasaram- Allahabad line to be shifted from NR to ER bus at Sasaram S/S (Anticipated DOCO 31.12.2015) Asset-III Lilo of 765 KV Gaya-Fathepur line and Associated bays at Varanasi GIS including 240 MVAR non-switchable L/R/ in Gaya bays anticipated DOCO 31.12.2015 under NR System Strengthening Scheme-XXVIII
9.	271/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I Kishenpur-New Wanpoh 400KV D/C line along with associated basys at Kishenpur and New Wanpoh under Northern Regions System Strengthening Scheme XVI in Northern Region
10.	273/TT/2015	PGCIL		Petition for determination of transmission tariff from DOCO to 31.03.2019 Asset-I 1500 MVA 765/400 ICT-1 and Associated bays at Varanasi GIS anticipated DOCO 31.12.2015, Asset-II 1500 MVA ICT-2 and Associated bays at varanasi anticipated DOCO 31.12.2015 Asset-III 330 MVAR Bus Reactor-1 at Varanasi anticipated DOCO 31.12-2015 Asset-IV 765 SC Balia-Varanasi line and Associated bays including reactor at both and anticipated DOCO 31.12.2015, Asset-V 765 KV Gaya-varanasi transmission line and associated bays including reactor anticipated DOCO 30.12.2015 and Asset-VI 765 KV SC Ranchi-Dharamjaygarh transmission line along with associated bays at Dharamjaygarh anticipated DOCO 20.11.2015 under transmission System for Phase-I generation Projects in Jharkhand and West Bengal Part-A2.
11.	230/TT/2015	PGCIL		Petition for determination of from anticipated DOCO to 31.03.2019 for 400KV D/C/(Quad) Kishangaj-Patna transmission line along with by associated bays at Kishanganj Sub-station under Transmission System of Transfer of Power.
12.	257/TT/2015	PGCIL		Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 160 MVA 220 at Purnea substation along with associated bays ; Asset-II: 160 MVA transformer II at Purneas Substation under augmentation of Transformation Capacity and Reactive Compensation in Eastern Region.
13.	266/TT/2015	PGCIL		Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 765 KV Dharamjaygarh-Jabalpur line reactor with associated basys at Dharamjaygarh under Transmission System for Phase-I Generation Projects in Orissa-Part-B in Western Region
14.	270/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 02 Nos 400kv Bays at Khamman s/s and 02

				No. 400kv bays at Nagarjunsagar s/s under /s/ works associated with System Strengthening in Southern Region for Import of Power from Eastern region anticipated DOCO 01.01.2016
15.	263/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) combine Assets of (A1) associated bays of 765 KV Lucknow Bareilly transmission line including switchable line reactor at Lucknow(New) and line reactor at Bareilly (New) S/s DOCO 01.4.2015 (A2) circuit DC(Quard) Bareilly(New) Bareilly(Old) Transmission line with associated bays DOCO 01.04.2015 and (A3) 765 at Bareilly(New) s/S alongwith associated basys DOCO 01.4.2015(B) bus reactors at Bareilly DOCO 5.7.2015(C) DC/(QuardBareilly (New) Bareilly(Old)
16.	262/TT/2015	PGCIL		Petition for determination of Transmission Tariff DOCO to 31.03.2019 for 400 KV (Quad) D/C line from NCC Generation Switchyard to Nellore Pooling Station and Associated Bays under Transmission System for Connectivity for NCC Power Projects Ltd. anticipated DOCO 01.01.2016
17.	264/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 765 S/C Kurnool-raichur Transmission line along with associated bays extension at 765/KV Kurnool s/s and Raichur Substation under Southern Regiona System Strengthening Scheme-XXII anticipated DOCO15.12.2015
18.	260/TT/2015	PGCIL		Petition for determination of Transmission Tariff DOCO to 31.03.2019 for Champa PS-Dharamjaygarh(Korba) line along with bays Raigarh PS(Kotra)-Champa PS 765 Pooling Station under Establishment Pooling stations at Champa in Western Region for 2014-2019
19.	274/TT/2015	PGCIL		Approval of transmission tariff for Asset-I: 765kV D/C Varanasi-Kanpur (new) line and associated bays including 240 MVAR Switchable L/R in both Ckt. at Varanasi GIS Substation and 330 MVAR non-switchable L/R in both Ckt. at Kanpur GIS Sub-station (Anticipated COD:31.01.2016) and 9 others under "Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-B" in Northern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct and Business) Regulation, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulation, 2014 from anticipated COD to 31.3.2019.
20.	276/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Mysore-Kozhikode 400 KV D/C. line along with new 400/220 KV S/S reactor at Kozhikode and Extension of Mysore s/s under Transmission system associated with Kaiga project in Southern Region.
21.	259/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 08 nos of Asset-I 4200MVA along with associated bays at BiswanathChariali, Asset-II 80 MVAR Bus Reactor-1 along with associated Bays at BiswanathChariali, Asset-II 80 MVAR Bus Reactor-2 at BiswanathChariaali, Asset-IV Augumentation of 400 KV Agra Sub-station 1X315 MVA along with Associated Bays Asset-V at Balipara-BiswaanathChariali transmission line along with associated bays at BaliparaBiswanathChariali PS from anticipated DOCO 15.11.2015 to 31.03.2019 under the transmission system Associated with North East-Northern/western Inter connector-I Project in North Eastern and Northern Western Region.
22.	278/TT/2015	PGCIL		Approval under Regulation 86 of CERC (Conduct and Business) Regulation 1999 and CERC (Terms and Conditions

	23.	272/TT/2015	PGCIL	of Tariff) Regulation-2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for 11 Nos assets under ER SS=II in Eastern Region
	24.	253/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for for (a) 315 MVA and associated bays and 03 Nos of 220 KV line bays at Saharanpur s/s ICt-II associated bays and at Saharanpur s/s Reactor-I at Saharanpur , reactor-II at Saharanpur s/s under Northern Regional Transmission strengthening Scheme in NR Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I: Lilo of both circles of 400 KDV Kaithal 400 KD TL and Associated bay sat Bagpat (Anticipated DOCO 25.12.2015, Assett-II 125 MVAR Bus Reactor at Bagpat GIS Anticipated DOCO 31.12.2015 Assett-II: 500 MVA at Bagpat along with 220 KV line bays anticipated DOCO 31.12.2015 Asset-IV at Bagpat along with 4 nos 220 KV lines bays anticipated DOCO 31.12.2015 under Northern Region System Strengthening Scheme -XiX in NR.
	25.	248/TT/2015	PGCIL	Petition for determination of Transmission Tariff for Asset-I solapur-Aurangabad line Rector with associated bays at SolapurSs DOCO 07.10.2015 and Asset-2 240 MVAR Switchable line reactor along with associated bays at Aurangabad SS (Anti DOCO 15.03.2016 associated with international System strengthening Scheme for WR and NR (Part-A).
	26.	445/TT/2014	PGCIL	Petition for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Tuticorin JV -Madurai 400 KV D/C (Quad Conductor) Line and extension of 400/220 madurai sub-station under ATS of Tuticorin JV TPS (DOCO 01.02.2012) in SR.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
22.4.2016